

By Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-8/95/7592/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. N. Rajkumari,
Principal Judge,
Family Court, No.1,
Kamrup, Guwahati.

Dated Guwahati the 20th December, 2018.

Sub: **Permission to avail the entire Winter Vacation with Station leave permission.**

Ref:- Your letter No.FCG No. 269/18, dtd 13.12.2018

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail entire Winter vacation w.e.f. 24.12.2018 to 31.12.2018 with permission to leave the station w.e.f. the morning of 23.12.2018 till the evening of 01.01.2019, as prayed for.

Smti Suchandra Bhattacharjee, Principal Judge, Family Court, No.2, Kamrup, Guwahati and in her absence, Smti Sabeena Mazumdar, Counsellor, Family Court No. 1, Kamrup, Guwahati and in her absence Smti. Rini Bharali, Counsellor, Family Court No. 2, Kamrup, Guwahati will remain in charge of your Court and Office your absence till your return.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-8/95/7593/A, dated 20.12.18
Copy forwarded for information to:

1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

2. Smti. Suchandra Bhattacharjee, Principal Judge, Family Court –II, Kamrup, Guwahati.

3 Smti. Sabeena Mazumdar, Counsellor, Family Court –I, Kamrup, Guwahati.

4. Smti Rini Bharali, Counsellor, Family Court –II, Kamrup, Guwahati.

Sd/-

JT.REGISTRAR (VIGILANCE)